**Annexure-2**

**Name of the corporate debtor: Indian Yarn Limited ; Date of commencement of CIRP: 17-07-2025 ; List of creditors as on: 31.03.2026**

**List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)**

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| | NOT APPLICABLE | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | **Total** | | | - | - | - | - | - | - | - | - | - | - | |